

OFFICE OF THE DISTRICT & SESSIONS JUDGES (HQs): DELHI

CIRCULAR

Subject: Monthwise statement of leaves availed by officials.

All the Readers of the courts, Sr.AO (J), A.O (J) and Branch Incharges of all the Districts are hereby directed to send the report of leaves availed by the officials posted in the Courts /Branches, duly forwarded by their Presiding Officers of the courts and Officer Incharges of the branch concerned, on the first day of next month henceforth to the Leave Section of the concerned Districts.

It is also directed to Readers of the courts, Sr.AO (J), A.O (J) and Branch Incharges of all the Districts to send the report of leaves availed by the officials posted in the Courts /Branches w.e.f 1st of January 2019 to 30th April 2019 immediately duly forwarded by their Presiding Officers of the courts and Officer Incharges of the branch concerned.

Non -Compliance of above circular will be viewed seriously and disciplinary action will be taken against erring officials, as per rules.

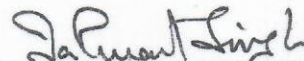

(TALWANT SINGH)
DISTRICT & SESSIONS JUDGE (HQrs) DELHI

No. 30857-31557 /Admn.I/II/III/Leave/2019

Dated, Delhi the 15/5/19.

Copy forwarded for information and necessary action to:

1. The District & Sessions Judge, West District/ North East / East /Shahdara/ North/North West/ South/South East/South West/ New Delhi and District & Sessions Judge cum Special Judge CBI (PC ACT) Rouse Avenue Court to kindly circulate the same amongst the staff working under their control.
2. The Principal Judge (HQs), Family Courts, Dwarka, Delhi.
3. The Member Secretary of DLSA.
4. All the Judicial Officers at Central/West/North-East / East /Shahdara/ North/North West/ South/South East/South West/ New Delhi and District & Sessions Judge cum Special Judge CBI (PC ACT) Rouse Avenue Courts Delhi, New Delhi.
5. The DDOs of all Districts, Delhi, New Delhi.
6. All the Readers/Sr. AOs(J)/AOs(J)/Branch In-charges of all Districts, Courts Delhi, New Delhi with the direction to ensure the strict compliance of the circular with letter and spirit.
7. P.S to undersigned.
8. For uploading on centralized website through LAYERS.
9. For uploading on LAYERS.


DISTRICT & SESSIONS JUDGE (HQrs) DELHI